

SHRI BASU DEB ACHARIA: The workers are not getting their wages. They are not getting their statutory dues. They are not getting their provident fund.

MR. CHAIRMAN: The hon. Minister has already raised the question. He has taken note of it. You have also associated yourself with it and the hon. Minister said that he had taken note of it and that he would make a statement subsequently.

(Interruptions)

SHRI BASU DEB ACHARIA: The hon. Minister is here.

MR. CHAIRMAN: Does the hon. Minister want to make a statement now?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): No. *(Interruptions)*

MR. CHAIRMAN : Please understand.

SHRI BASU DEB ACHARIA : The hon. Minister is standing there.....*(Interruptions)*

MR. CHAIRMAN: Please take your seat.

SHRI BASU DEB ACHARIA: The Finance Minister is here. He gave an assurance that the statutory dues of the workers would be paid. But the workers are not getting the salary. Since the Finance Minister is here, he should respond.

MR. CHAIRMAN: Shri Basu Deb Acharia, you know the procedure. If the Minister wants to respond, he can respond.

(Interruptions)

COL. RAO RAM SINGH (MAHENDERGARH): Those Members who shout, they only get the time and those who raise their hands do not get a chance to speak. Those Members who keep on shouting, they only get a chance. Everybody has got important points to make.....*(Interruptions)*

MR. CHAIRMAN: Please tell me how to proceed. This is a list which has been given by the Speaker's Office to me. Please understand it.

[Translation]

SHRI VISHAMBHAR PRASAD NISHAD (FATEH-PUR): Mr. Chairman, Sir, there is a colony of Dalits in Ward No. 382 in Bara Hindurao in my district where thousands of Dalits are living.....*(Interruptions)*

MR. CHAIRMAN: Please listen.

(Interruptions)

[English]

MR. CHAIRMAN: Please help me. As I said earlier, this is the list which has been given to me by the Office of the Speaker. Naturally, as the Panel Chairman, I have to go by

the instructions of the Speaker. What I am doing is, I am allowing you. What I am doing is that I am going by the list. But if some very important leader wants that he should be given the chance first in supersession of some other important Members of the House or some other hon. Members of this House, I think it is not fair. Therefore, I shall go by the list as prepared by the Speaker's Office. I shall call you one by one.

Now, Shri Vishambhar Prasad Nishad to speak.

(Interruptions)

MR. CHAIRMAN: Again, you are raising it. Nobody is protesting it.

(Interruptions)

[Translation]

SHRI VISHAMBHAR PRASAD NISHAD: Sir, there is a colony of Dalits in Ward No. 382 in village Bara Hindu Rao of Old Delhi where thousands of Dalits live*(Interruptions)*

[English]

MR. CHAIRMAN: Shri Vishambhar Prasad Nishad to speak. No other statement should go on record.

*(Interruptions)**

[Translation]

SHRI VISHAMBHAR PRASAD NISHAD: Sir, at Bara Hindu Rao in Old Delhi area thousands of Dalits are settled at Khasra No. 382 and*(Interruptions)* this settlement of Dalits has been there since the British Rule. Side by side with this colony, there is a Company named D.C.M. at Khasra No. 506 and 507. The said Company having encroached this Land has handed it over to Kailashnath Builders and Ansal Builders in order to construct a commercial complex. The poor people are being forced to evacuate the said place of land and they are being beaten up and harassed. And the female members of their families are being insulted. I would like to mention that the said piece of land is registered as inhabited by urban population. In the revenue record, consolidation No. 191 and Khatoni No. 235 in Tehsil and District Delhi. But these Kailashnath Builders and Ansal Builders are forcing the Dalits to evacuate the said land in collusion with the officials of D.D.A. and M.C.D. The Dalits, who have been settled there since the British Rule are being suppressed. The builders were constructing a commercial complex on an unauthorised land without any map having been sanctioned. The same has been stopped. An amount of crores of Rupees is outstanding. That should be inquired by C.B.I. The land where the Dalits are settled and which is Government land costs hundred crores of rupees and it is going to be a scam. I would like to make a request that poor people should not be harassed and this matter should be looked into and legal action should be taken against D.C.M. and Kailash Builders and Ansal Builders.

SHRI BHAGWAN SHANKAR RAWAT: Mr. Chairman Sir,

*Not Recorded.